

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH;HYDERABAD.**

O.A.No.020/00689/2014

HYDERABAD, THIS THE 23RD DAY OF JANUARY, 2020.

Hon'ble Mr.Ashish Kalia, Member (Judl.)

Hon'ble Mr. B.V. Sudhakar,Member (Admn.)

S.Drakshayani,D/o.S.Srinivasulu,
Aged 42 years, Occ: Office Assistant,
O/o.Suptd of Post Offices, Anantapur Dn.
Anantapur Dist.

Applicant.

(By advocate:Mr.B.Gurudas)

Vs



- 1.. The Chief Post Master General,
Andhra Pradesh Circle,Hyderabad – 500 001.
2. The Post Master General,
Kurnool Region, Kurnool.
3. The Superintendent of Posts,
Anantapur Division, Anantapur.
4. K.Shashavali,
Accountant, Anantapur HO,
Anantapur Division, Anantapur.

Respondents.

(By advocate:Mr.A.Vijaya Bhaskar Babu,Addl.C.G.Standing Counsel)

O R D E R (ORAL)

HON'BLE Mr. ASHISH KALIA, MEMBER (J)

The learned counsel for the applicant submits that the O.A. has become infructuous in view of the fact that the applicant has been posted as Accountant in the Head Post Office, Anantapur, as prayed for in the O.A.

2. In view of the submission of the learned counsel for the applicant, the O.A. has become infructuous.
3. OA is accordingly dismissed.
4. No order as to costs.



(B.V.SUDHAKAR)
ADMN. MEMBER

(ASHISH KALIA)
JUDL. MEMBER

vsn